



CS(COMM) 411/2021 & I.A. Nos. 16406/2022, 16407/2022 & SANDISK LLC Through: Mr. Vardaan Anand, Advocate. (M): 9911167179 Email: litigation@fiduslawchambers.com versus **R D TELECOM AND ANR**Defendants Through: Mr. Faraz Khan, Advocate. (M): 8860479247

CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

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<u>ORDER</u> 28.10.2024

1. Learned counsels appearing for the parties submit that they shall be moving an appropriate application, since the terms of settlement between the parties have already been finalised.

At request, list on 13th November, 2024. 2.

MINI PUSHKARNA, J

OCTOBER 28, 2024 с

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 16/05/2025 at 12:46:49

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IN THE HIGH COURT OF DELHI AT NEW DELHI

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.....Plaintiff